

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Ref No. SMD/ICDS/Lit/24/7802 dated 09.07.2024

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 12795-JK (LD) of 2024

DATED:- 16 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 16.07.2024

No:- LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jm

Reyaz Ali Bhat
16.07.24

Annexure to the Government Order No.12795 -JK(LD) of 2024 dated.16.07.2024

S.No.	Case No.	Filing year	Title of the case	OIC	Designation
1	LPA No.116	2024	Vimla Devi V/s UT of J&K	Rakesh Kumar	CDPO Basholi
2	LPA No.129	2024	Shaheen Akhter V/s UT of J&K	Mohd. Nissar	CDPO Buzliaz
3	LPA No.130	2024	Shaheen Akhter V/s UT of J&K	Mohd. Nissar	CDPO Buzliaz
4	LPA No.83	2024	Meena Tabasum V/s UT of J&K	Kishore Kumar	CDPO Bhagwah
5	WPC No.1401	2024	Mumtaza Begum V/s UT of J&K	Nisar Ahmed	CDPO Assar
6	WPC No.1265	2024	Rasmeet Kour V/s UT of J&K	Mohinder Paul	Nowshera
7	WPC No. 1089	2024	Anju Devi V/s UT of J&K	Pankaj Sharma	CDPO Thathri
8	WPC No.636	2024	Rajni Devi V/s UT of J&K	Mohinder Paul	CDPO Nowshera
9	CCPS No.160	2024	Subashni Sharma V/s UT of J&K	Dr.Ritu Sharma	CDPO Vijaypur
10	O.A.No..1020	2023	Suriya Bano V/s UT of J&K	Fareed Ahmed Kohli	DPO Rajouri
11	CCPS No.380	2023	Anju Devi V/s Sheetal Nanda	<u>Kailash Devi</u>	CDPO Jammu
12	O.A.No..684	2024	Shaheena Bano V/s UT of J&K	Pankaj Sharma	CDPO Thathri
13	O.A 682	2024	Pooja Devi V/s UT of J&K	Nisar Ahmed	CDPO Marmat
14	WPC No. 561	2024	Rifat Rashid	Abdul Aziz	CDPO Haveli
15	CCPS No.66	2024	Ashna Jahan V/s UT of J&K	Famida Anjum	CDPO Doda
16	O.A No. 457	2024	Shabnam Begum V/s UT of J&K		
17	O.A No.1246	2024	Maya Devi V/s Ut	Showkat	DPO Kathua
18	SWP No. 684	2006	Shashi Kiran	Mahmood V/s	

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19	O.A No. 237	2024	Mareema Bano V/s UT of J&K	UT of J&K	
20	O.A No.599	2024	Sunita Devi V/s UT of J&K		
21	O.A No.342	2024	Manjjet kour V/s UT of J&K	Sh.Vinod Kumar Behnal	Joint Director
22	CP No. 175	2023	Raj Dulari V/s UT of J&K		

Jan
Neyyoglu